

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2339/2017

New Delhi, this the 31st day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

Chaitanya Vikas Thakur
S/o Sh. Ramashray Prasad Thakur
R/o 3/578, Vikas Nagar
Lucknow – 226022.

Aged about 24 years
Group 'C'
(Candidate towards SSC JE Exam-2015)

(By Advocate : Mr. Ajesh Luthra)

... Applicant

Versus

1. Union of India
Through its Secretary
Department of Personnel & Training
Ministry of Personnel, Public Grievance & Pension
North Block, New Delhi.
2. Staff Selection Commission
Through its Chairman (Head Quarter)
Block No. 12, CGO Complex
Lodhi Road, New Delhi – 110091.

... Respondents

(By Advocate : Mr. N.D. Kaushik)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A)

Both parties are present.

2. This OA has been filed by the applicant for seeking following reliefs :
 - “a) Hold and declare that the respondents have wrongly treated the applicant as UR candidate and
 - b) Direct the respondents to admit the OBC/non-creamy layer status to the applicant and
 - c) Further consider and appoint the applicant accordingly.
 - d) Accord all consequential benefits.

- e) Award costs of the proceedings; and
- f) Pass any order/relief/direction(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice in favour of the applicant.

3. Today, quite fairly, learned counsel for applicant himself states that subsequent to his giving exam, he has been appointed on the post of Junior Engineer (Civil) in the Military Engineers Services (MES) vide order dated 17.03.2018.

4. Hence, nothing remains in this OA and the same is dismissed. Applicant is given liberty to prefer any representation in this matter as prayed for and as permitted by law to the respondents.

(S.N. Terdal)
Member (J)

/anjali/

(Nita Chowdhury)
Member (A)